

(31)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO. 370 of 1990

DATE OF JUDGMENT: 11th June, 1991.

BETWEEN:

Mr. R.D. Ravinder

Applicant

AND

1. The Director General,
Geological Survey of India,
Calcutta.

2. The Deputy Director General,
Geological Survey of India
Training Institute,
Hyderabad.

3. Shri Balaram Chattarjee,
Asstt., Geological Survey
of India,
Western Region Office,
Jaipur.

.. Respondents

COUNSEL FOR THE APPLICANT: Mr. K. Ananth Rao

COUNSEL FOR THE RESPONDENTS: Mr. N.V. Ramana, Addl. CGSC

.. 2 ..

CORAM:

Hon'ble Shri J.Narasimha Murthy, Member (Judl.)

Hon'ble Shri R.Balasubramanian, Member (Admn.)

JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE
HON'BLE SHRI J.NARASIMHA MURTHY,
MEMBER (JUDL.)

This petition was filed by the petitioner for a relief to direct the respondents to promote him as an Assistant in the first among the existing vacancies with all consequential benefits thereon and declare the action of the respondents in issuing the impugned order dated 10.5.1990 as illegal.

2. The learned counsel for the applicant, Shri K.Ananth Rao, has written a letter dated 10.6.1991 stating that his client Shri R.D.Ravinder, the applicant in O.A.No.370/90, has instructed him to withdraw the case. Hence, the learned counsel for the applicant seeks withdrawal of the O.A.No.370/90. We permit withdrawal of the case accordingly. Shri N.V.Ramana appears on behalf of the respondents.

33
.. 3 ..

The application is disposed of as withdrawn.

No order as to costs.

(Dictated in the open Court).

M/S
(J. NARASIMHA MURTHY)
Member (Judl.)

R. Balasubramanian
(R. BALASUBRAMANIAN)
Member (Admn.)

Deputy Registrar (Jud)
Dated: 11th June, 1991, Deputy Registrar (Jud)

To

1. The Director General,
Geological Survey of India,
Calcutta.
2. The Deputy Director General,
Geological Survey of India,
Training Institute, Hyderabad.
3. One copy to Mr. K. Ananth Rao, Advocate CAT. Hyd.
4. One copy to Mr. N. V. Ramana, Addl. CGSC. CAT. Hyd.
5. One spare copy.

pvm

vsn

Parlop 3

RVS
13/6/91

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD

THE HON'BLE MR. B. N. JAYASIMHA: V.C.
AND
THE HON'BLE MR. D. SURYA RAO: M(J)
AND
THE HON'BLE MR. J. NARASIMHA MURTHY: M(J)
AND
THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

DATED: 11-6-1991.

ORDER / JUDGMENT..

M.A./R.A./C.A. No.

in

T.A. No.

W.P. No.

O.A. No.

370/90.

Admitted and Interim directions
issued.

Allowed.

Disposed of with as withdrawn direction.

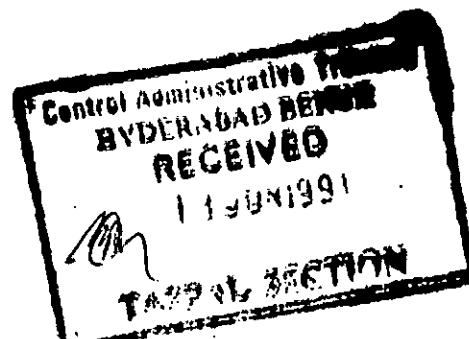
Dismissed.

Dismissed as withdrawn.

Dismissed for default.

M.A. Ordered/Rejected.

No order as to costs.



2